## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP No.110/2016 RT CP (CAA) No.86/Chd/Pb/2017.

In the matter of Scheme of Amalgamation between:

M/s Fortune Nickel Ltd. & Ors. Petitioner/Transferor Companies.

And

M/s Global Transmission Pvt. Ltd. .Petitioner/Transferee Company.

Present: Mr.Anil Kumar Aggarwal, Advocate for petitioner-

companies.

On request, the matter is adjourned to 06.09.2017.

(Justice R.P.Nagrath) Member (Judicial)

August 22, 2017.